

No. D&SJ/RMP/EC/47/95-
Office of the District and Sessions Judge,
Kinnaur Civil and Sessions Division at Rampur Bushahr, H.P.

Dated; Rampur Bushahr, the 30th December, 2016.

OFFICE ORDER.

Pursuant to Notification endorsement No. HHC/Admn.6(20)/77-XIX-27541-68, dated 25th October, 2016 of the Registry of the Hon'ble High Court of H.P., Shimla, the following days will be observed as Local Holidays for the Judicial Courts in Kinnaur Civil and Sessions Division during the calendar year 2017.

Name of the holiday	Date on which the holiday falls	Day of the week.
I. JUDICIAL COURTS STATIONED AT RAMPUR BUSHAHR.		
i) Fag Fair	14.03.2017	Tuesday
ii) Lavi Fair	13.11.2017	Monday
II. JUDICIAL COURT STATIONED AT RECKONG PEO.		
i) Shivratri Mela	25.02.2017	Saturday
ii) Tribal Festival	02.11.2017	Thursday
III. JUDICIAL COURT STATIONED AT ANI.		
i) Ani Fair	08.05.2017	Monday
ii) Budhi Diwali Nirmand	20.11.2017	Monday

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District and Sessions Judge,
Kinnaur Civil and Sessions
Division at Rampur Bushahr, H.P.

Endst. No. D&SJ/RMP/EC/47/95-

Dated; the 30th December, 2016.

Copy forwarded to;

1. The Registrar General, Hon'ble High Court of H.P. for information please.
2. The Ld. Additional District and Sessions Judge, Rampur Bushahr, H.P.
3. The Civil Judge (Sr. Div.)-cum-CJM, Kinnaur at R/Peo.
4. The Civil Judge (Sr. Div.)-cum-ACJM, Rampur Bushahr, H.P.
5. The Civil Judge (Jr. Div.)-cum-JMIC, Ani District Kullu, H.P.
6. The District Attorney, Kinnaur at Rampur.
7. The President(s) Bar Association Rampur, Reckong Peo and Ani.
8. The Reader of this office for necessary action.
9. The System Officer/Assistant Programmer of this office for necessary action.
10. Notice Board of this office.

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District and Sessions Judge,
Kinnaur Civil and Sessions
Division at Rampur Bushahr, H.P.